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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/412/ (IB)/2017
NAME OF THE PETITIONER(S) : SRL ADVISORS LLP
NAME OF THE RESPONDENT(S) : RENAULT NISSAN AUTOMOTIVE INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Monica Chopda R T.K. Bhaskar	COUNSEL FOR PETITIONER	
1	Aashish Jain Pereira For Suleasa & Suleasa	Counsel for Respondents	

ORDER

Counsels representing both the parties are present and submitted that a connected matter is pending before the Hon'ble High Court of Madras and the parties are intending to settle this matter alongwith other matters. Counsel for respondent prayed for time to make submissions in regard to the settlement between the parties. Counsel for petitioner stated that she had no objections to grant time to the respondent. Time is enlarged at request. Put up on 21.02.2018.

-sd-
(S VIJAYARAGHAVAN)
Member(Technical)

-sd-
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)